

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2914-JK (LD) of 2024

DATED:- 04 - 03 - 2024

Sanction is hereby accorded to the appointment of Officer's of Housing Urban Development Department as mentioned in annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

Dated:- 04- 03- 2024

No:-LAW-OIC/3/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Housing Urban Development Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

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Reyaz Ali Bhat
04-03-24

Annexure to the Government Order No. 2914-JK(LD) of 2024 dated 04.03.2024

S.No.	OWP No.	Title of the Case	OIC
1.	WP(C) 2363/ 2023	Sanjeev Sharma Vs JMC & ors	Sh. Rajesh Sumbria, Joint Commissioner(W)
2.	WP(C) 2312/ 2023	Mini Bus Operations Union Vs UT of J&K & ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
3.	WP(C) 2284/ 2023	Anil Chauhan vs BOCA	Ms. Parvinder Kour, Secretary
4.	WP(C) 2476/ 2023	Sheela Devi vs BOCA	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
5.	WP(C) 2423/ 2023	Rakesh Kumar vs BOCA	Ms. Parvinder Kour, Secretary
6.	WP(C) 2561/2023	BOCA & Ors vs Vijay Kumar & ANR	Ms. Parvinder Kour, Secretary
7.	WP(C) 2549/2023	BOCA & Anr. Vs Kulwant Singh & Anr	Ms. Parvinder Kour, Secretary
8.	WP(C) 2513/2023	BOCA Vs Ramian Gandotra	Ms. Parvinder Kour, Secretary
9.	WP(C) 2637/ 2023	Balbir Singh vs UT of J&K & ors	Ms. Parvinder Kour, Secretary
10.	WP(C) 2626/ 2023	Kusum Sambyal vs UT of J&K & ors	Ms. Divya, Municipal Veterinary Officer (MVO)
11.	WP(C) 1704/ 2023	Parshotam Choudhary vs UT of J&K & ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
12.	WP(C) 2724/ 2023	Ved Prakash vs UT of J&K & ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
13.	O.A /2023	Arun Kumar Gupta Vs JMC	Ms. Rimpay Ohri, Joint Commissioner (A)
14.	WP(C) No. 2965/2023	Inhabitants of Mohalla Channi Rama Ward No. 49 near Armed Police Lines complex Tehsil Bahu District Jammu Vs U.T of J&K & Ors	Sh. Rajesh Sumbria, Joint Commissioner(W)
15.	WP(C) 775/2023	Seema Gupta Vs JMC & Ors	Ms. Parvinder Kour, Secretary
16.	WP(C) 2923/2023	Vikas Gupta Vs BOCA & ANR	Ms. Parvinder Kour, Secretary
17.	WP(C)/1363/2023	VIJAY KUMAR Versus BUILDING OPERATION CONTROLLING AUTHORITY JMC JAMMU AND ANOTHER R/o 3A/B Gandhi Nagar Jammu	Ms. Parvinder Kour, Secretary
18.	WP(C)/1903/2023	DEV ANAND Versus BUILDING OPERATION CONTROLLING AUTHORITY TH ITS CHAIRMAN	Ms. Parvinder Kour, Secretary

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Parvinder Kour

		JAMMU AND OTHERS R/o 67 A/D Gandhi Nagar Jammu	
19.	WP(C)/2947/2023	BOCA Vs Bhawani Rakwal	Ms. Parvinder Kour, Secretary
20.	WP(C)/3209/2023	BOCA Vs Davinder Kumar Jain	Ms. Parvinder Kour, Secretary
21.	WP(C)/2948/2023	BOCA Vs Ajay Kumar	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
22.	WP(C)/3157/2023	Krishna Devi Vs JMC & Ors.	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
23.	WP(C)/3176/2023	Pankaj Dhiman Vs JMC & Ors	Ms. Parvinder Kour, Secretary
24.	WP(C)/3198/2023	Renu Rani vs JMC & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
25.	WP(C)/3255/2023	Ashok Kumar Arora Vs JMC & Ors	Ms. Parvinder Kour, Secretary
26.	WP(C)/3194/2023	Harish Koul Vs JMC & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
27.	WP(C)/3221/2023	Varun Mahindru Vs JMC & Ors	Ms. Parvinder Kour, Secretary
28.	WP(C)/3236/2023	Kusum Rattanpal Vs JMC & Ors	Mr. Manoj Kumar, Senior Town Planner
29.	WP(C)/3283/2023	Manik Bhadarwaj Vs JMC	Ms. Parvinder Kour, Secretary
30.	WP(C)/3242/2023	Anima Gupta Vs JMC & Ors	Mr. Manoj Kumar, Senior Town Planner
31.	WP(C)/3182/2023	BOCA Vs Raman gandotra	Ms. Parvinder Kour, Secretary
32.	CCP(S) No. 234 of 2023	Jagdish Giri Vs Rahul Yadav & Ors	Sh Sanjay Kumar Badyal, Deputy Commissioner(North)
33.	CCP(S) 226 of 2023	Ranjit Publicity Vs Rahul Yadav	Sh. Rajesh Sumbria, Joint Commissioner(W)
34.	WP(C) No. 2381/2023	Rattan Lal Vs U.T of J&K and Ors.	Ms. Rimpay Ohri, Joint Commissioner (A)
35.	WP(C) No. 2285/2023	Shiv Kumar Vs U.T of J&K and Ors.	Ms. Rimpay Ohri, Joint Commissioner (A)
36.	WP(C) No. 2409/2023	Ravinder Bhat Vs U.T of J&K and Ors.	Ms. Rimpay Ohri, Joint Commissioner (A)
37.	WP(C) No.	Shiv Kumar Vs U.T of J&K and Ors.	Ms. Rimpay Ohri, Joint Commissioner (A)

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38.	WP(C) No. 2437 /2023	Naresh Kumar Vs U.T of J&K and Ors.	Ms. Rimpy Ohri, Joint Commissioner (A)
39.	WP(C) No. 2472/2023	Kamini Kesar Vs U.T of J&K and Ors.	Ms. Rimpy Ohri, Joint Commissioner (A)
40.	WP(C) No. 3114/2023	Dev Anand Vs U.T of J&K and Ors.	Ms. Rimpy Ohri, Joint Commissioner (A)
41.	WP(C) 2541/ 2023	Jyoti Devi vs U.T of J&K & Ors	Ms. Parvinder Kour, Secretary

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